



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 14/16	TP 85/16	Hearing	397/ 398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>Rajesh Badami</b> ph: 8453030030	Petitioner	
2.	<b>Subhashini Ghantoji</b> Ph. NO: 8747088844	Petitioner	

PCS for petitioner is present. He has filed memo of appearance for petitioner. No representation for respondents.

For hearing, list it on 25.09.2017.

  
MEMBER (J)

  
MEMBER (T)